



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.02.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 23rd February, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	Dheeraj Nair	Kritika Nagpal-R1

4.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
5.	Comp. App. (AT) No. 37 of 2022 & I.A. No. 613, 614, 3104, 4845 of 2022 (PH)	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Sharmishta	Gursat Singh-R1 & R2 Aditya Pandey
6.	Contempt Case (AT) No. 8 of 2023 in Comp. App. (AT) No. 37 of 2022 (PH)	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Sharmishta Palak Nenwani	Aditya Pandey-R1 & R2. Ranjana R Gawai Vinut Wadhwe

By order of Hon'ble Chairperson
-Sd/-
Registrar